

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati the 22 June, 2020

No. HC.V-43/2013(Pt-I)/576/Estt. # # In exercise of the powers conferred under Article 229 of the Constitution of India read with rule 7(5) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to appoint the following employees, temporarily and until further orders, as **Court Master** in the Principal Seat of the Gauhati High Court, Guwahati in the pay band of (PB-3) Rs. 22000-97000/- plus Grade pay of Rs. 10900/- P.M. plus other allowances as admissible under the Rules with effect from the date(s) of their joining vice Sri Hitesh Ch. Das, Smt. Aporna Das and Sri Dhruva Das, all Court Masters, promoted to the posts of Administrative Officer (Judicial).

1. **Smt. Jayasree Roy, Senior Judicial Assistant**
2. **Sri Putul Chutia, Senior Judicial Assistant**
3. **Sri Satya Ram Baro, Senior Judicial Assistant**

As per Rule 7(5) of the Gauhati High Court Services (ACC) Rules, 1967, appointment of the aforesaid employees to the post of Court Master is provisional and continuation of the incumbent as Court Master would depend on their performance and continued suitability to be assessed periodically by the In-charge of Court Masters.

The seniority of the selected candidate will be maintained in the original post/cadre, i.e. Senior Judicial Assistant.

By order,

Sd/-

REGISTRAR GENERAL

22.6.2020

Memo No. HC.V-43/2013(Pt-I)/576/A/ Estt. Dated

Copy for information and necessary action to:-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Judl./Admn./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati- 6.
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Dy. Registrar _____, Gauhati High Court, Guwahati
10. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup Treasury, Guwahati - 1.

13. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
- ✓ 14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this
notification in the High Court website.
15. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
16. The Court Officer I/II, Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The F&AO, Gauhati High Court, Guwahati.
19. Smt Jayasree Roy, SJA, Gauhati High Court, Guwahati.
20. Sri Putul Chutia, SJA, Gauhati High Court, Guwahati.
21. Sri Satya Ram Baro, Gauhati High Court, Guwahati.
22. The CA to the Registrar General/Registrar (Vig.)/Registrar (Judl.)/Registrar (Admn.),
Gauhati High Court, Guwahati.
23. The Order File/Personal files.


22/6/2020
REGISTRAR GENERAL
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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati the 23 June, 2020

No.HC.V-8/2012(Pt-I)/580 / Estt. ## The following employees are promoted and appointed, temporarily and until further orders, as **Senior Judicial Assistant** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/- (PB-3) with Grade Pay of Rs. 9400/- p.m. plus other allowances as admissible under the Rules with effect from the date(s) of their joining, vice Smt. Jayasree Roy, Sri Putul Chutia and Sri Satya Ram Boro, all Senior Judicial Assistants, appointed as Court Master. The promotion shall be subject to reversion without any notice.

1. **Sri Goutam Paul, Judicial Assistant**
2. **Sri Dhrubajyoti Mahanta, Judicial Assistant**
3. **Smt. Kabita Mahanta, Judicial Assistant**

By order,

sd/-

REGISTRAR GENERAL

Memo No. HC.V-8/2012(Pt-I)/580A/ Estt. Dtd. 23 .6.2020

Copy for information and necessary action to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati – 29.
2. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6 for information and necessary action.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6 for information and necessary action.
6. The Joint Registrar,....., Gauhati High Court, Guwahati.
7. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
8. The Deputy Registrar,, Gauhati High Court, Guwahati
9. The Assistant Registrar, Gauhati High Court, Guwahati.
10. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati with a request to upload this order in the High Court website.
14. The Treasury Officer, Kamrup Treasury, Guwahati-1.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ , Gauhati High Court, Guwahati.
16. The F&AO, Gauhati High Court, Guwahati.
17. The AOJ _____, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The Court Officer I/II, Gauhati High Court, Guwahati.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.
21. All persons concerned.
22. The Order File/ Personal File.

REGISTRAR GENERAL

23/6/20